BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 96/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

Name of the Company:

Oasis Infrastructure Pvt Ltd

V/s.

Wind World (India) Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. HEREN TRIVEDE ADVOCATE

1. (L-17 L-1 V · · ·

ORDER

Learned Advocate Mr. Hiren Trivedi i/b Learned Advocate Mr. Sharvil Majmudar present for Operational Creditor. None present for Respondent.

Learned Counsel appearing for applicant sent letter on medical grounds.

Applicant is directed to serve notice of date of hearing along with copy of order and file proof of service.

List the matter on 31.08.2017 for objections of Respondent, if any and for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of August, 2017.